

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 608
IB-796/ND/2021

IN THE MATTER OF:

M/s. Bharat Steel Rolling Mills Unit-1

...PETITIONER

Vs.

M/s. Revital Reality Pvt. Ltd.

...RESPONDENT

Section

U/s 9 of IB Code, 2016

Order delivered on 26.09.2022
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Operational Creditor :

For the Respondent/Corporate Debtor

:Mr. Satish Rai and Mr. Divyansh
Rai, Advocates.

ORDER

Heard the submissions made by the Counsel for the Operational Creditor as well as Counsel for the Corporate Debtor. The matter is now listed for arguments of the Corporate Debtor. Let this matter be posted after ten days. List this matter on 11.10.2022.

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(Rahul Bhatnagar)
Member (T)

A handwritten signature in blue ink, appearing to be 'P.S.N.', is written over a pink rectangular redaction box.

(P.S.N Prasad)
Member (J)